

(d) 24. Following are the undertakings whose Head Offices are located in Delhi/New Delhi.

- (1) National Industrial Development Corporation Ltd.
- (2) National Small Industries Corporation Ltd.
- (3) Hindustan Insecticides Ltd.
- (4) State Trading Corporation of India Ltd.
- (5) Indian Refineries Ltd.
- (6) Indian Air Lines Corporation.
- (7) Fertilizer Corporation of India.
- (8) Minerals & Metals Trading Corporation.

Western Zonal Council Meeting

1155. { Shri Kajrolkar:
Shri Jashvant Mehta:

Will the Minister of Home Affairs be pleased to state the decisions arrived at in Western Zonal Council meeting held in August, 1964 regarding the merger of Goa with Maharashtra and other important items like food supply?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): A copy of the proceedings embodying the decisions taken by the Council will be placed in the Parliament Library as soon as they are finalised. The question of merger of Goa with Maharashtra was not discussed at the meeting.

Reservation for Scheduled Castes

1156. Shri Kajrolkar: Will the Minister of Home Affairs be pleased to state:

(a) whether Government of India have issued orders that there will be no reservation in appointments by promotion to Scheduled Castes for all categories of posts on the basis of seniority subject to fitness; and

(b) if so, the reason therefor?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) Yes, Sir.

(b) The problem of adequate representation of the backward class of citizens has to be fairly and objectively considered and an attempt made to strike a balance between the claims of backward classes and the claims of other employees and also keeping in view the important consideration of the efficiency of administration.

Scientific Collaboration with U.A.R.

1157. { Shri Ravindra Varma:
Shrimati Renuka Barkataki:
Shri Surendra Pal Singh:
Shri R. Barua:
Shri Ram Harkh Yadav:

Will the Minister of Education be pleased to state:

(a) whether the Central Government have entered into a new agreement with the Government of U.A.R. on scientific and technical collaboration between the two countries; and

(b) if so, the main features of the agreement?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir.

(b) A statement is laid on the Tables of the House. [Placed in Library. See No. LT-3219/64].

UNESCO'S International Conference on Youth

1158. { Shri Ravindra Varma:
Shrimati Renuka Barkataki:
Shri Vasudevan Nair:
Shri Warior:
Dr. Ranen Sen:
Shri S. M. Banerjee:
Shri Morarka:

Will the Minister of Education be pleased to state:

(a) whether the Government of India or the Indian National Commission for Cooperation with UNESCO was re-